

the refugee camps to attend to the medical needs of the Bangla Desh refugees ;

(b) the number of Ambulance vans engaged in the Relief works ; and

(c) whether any foreign personnel have been engaged in these relief operations ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Allocation of \$5 Million for Military Aid to India

5987. **SHRI MALLIKARJUN :** Will the Minister of DEFENCE be pleased to state :

(a) whether the United States of America have proposed an allocation of \$5 million for military aid to India during the 1972 financial year ; and

(b) whether Government have received any official information regarding the United States military aid to Pakistan for that period ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) An allocation of \$5 million for the sale of military stores and equipment on credit to India is believed to have been made in the U.S. Administration's Budget proposals for the fiscal year 1971-72. There has been no negotiation on this between the two Governments.

(b) No, Sir.

Covering of Balcony of Type II Quarters in Sarojini Nagar, New Delhi

5988. **SHRI G. VENKATASWAMY :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Central Public Works Department has been covering the balcony/varandah of Type III Quarters in Laxmibai Nagar and Sarojini Nagar, New Delhi by increasing a normal rent ;

(b) if so, why the balcony in type II Quarters in Sarojini Nagar is not being covered ; and

(c) why the sanction for covering the balcony in type II Quarters in Sarojini

Nagar was cancelled, whereas these are being covered in type III quarters in the same locality ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) No, Sir.

(d) Does not arise.

(c) Some sanctions issued by the C.P.W.D. for covering the front balconies of type II quarters were not given effect to as this was not found architecturally desirable.

Loans Sanctioned to Assam State Government for Housing and Urban Programme

5989. **SHRI ROBIN KAKOTI :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the amount of grant and loans sanctioned to the Assam State Government during the years 1968 to 1971, yearwise in respect of Works, Housing and Urban Development programmes ; and

(b) whether the Assam Government were able to spend the sanctioned amount against each of the above programmes ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) and (b). The Central assistance allocated to the Government of Assam by the Ministry of Works and Housing for Housing and Urban Development Schemes during 1968-69 was as under :

	Loan	Grant	Total
	(Rupees in lakhs)		
Housing	5.85	3.15	9.00
Urban Development	—	3.00	3.00
Total :	5.85	6.15	12.00

The entire amount of Rs. 12.00 lakhs was drawn by the State Government during that year.

All the Social Housing and Urban Development Schemes of the Ministry of Works and Housing (excepting the Subsidised Housing Scheme for Plantation Workers) are included in the State Sector. With effect from the year 1969-70, Central assistance for all the State Sector Schemes